

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
CUM SPECIAL JUDGE(PC ACT)(CBI)
ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

Pursuant to Order No.18/DHC/Gaz./G-1/2019 dated 04.04.2019 of the Hon'ble High Court of Delhi, New Delhi in order to ensure equal distribution of cases amongst the CBI Courts functioning at Rouse Avenue Court Complex, New Delhi, the cases mentioned in Column No.2 (as per list attached) are hereby withdrawn from the court mentioned in Column No.1 and transferred to the Courts as mentioned in Column No.3, with immediate effect, for disposal in accordance with law.

Sl. No.	(Column No.1)	(Column No.2)	(Column No.3)
	Name of transferor Court	Cases as per list attached	Name of the transferee Court
1.	Sh. Anurag Sain, Special Judge (PC Act (CBI)-11	Sl.No. 1, 5,6 & 9	Sh. Rakesh Kumar Sharma, Spl. Judge (PC Act) (CBI)-06
		Sl. No. . 2,3,4,7 & 8	Ms. Illa Rawat, Spl. Judge (PC Act) (CBI)-20

It is further directed that the Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms and public at large be notified and the files be sent to the transferee Courts immediately so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmads of the transferor Court is also directed to provide the lists of assigned cases to the In-charge Computer Branch, Rouse Avenue Court Complex well in time and the In-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Court.

(O.P. SAINI)

District & Sessions Judge
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Courts, New Delhi.

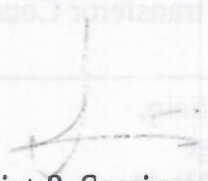
No.F.3(4)CBI/RACC/Gaz./2019/1765-1786 Dated, Delhi the 16/04/19

Sub:- Equal Distribution of CBI Cases

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

3. The Concerned Judicial Officers.
4. The Director of Prosecution (CBI).
5. The Director, Enforcement Directorate.
6. The Director of Prosecution ACB.
7. The P.S. to the undersigned.
8. The APRO, Rouse Avenue Court Complex, New Delhi.
9. The Website Committee (Hindi & English), THC with a request to upload the same on the website of the courts.
10. The District System Administrator, Rouse Avenue Court Complex to upload the same on the Website of this District.
11. The Branch In-charge/Care Taker, Care Taking Branch, Rouse Avenue Court Complex, New Delhi.
12. Copy be posted in the Bar Rooms also.
13. The Hony. Secretary, Delhi High court Bar Association, New Delhi Bar Association, Shahdara Bar Association, Rohini Courts Bar Association, Dwarka Courts Bar Association and Saket Courts Bar Association.
14. Guard File.
15. For uploading LAYERS


 District & Sessions Judge
 cum- Special Judge(PC Act)(CBI)
 Rouse Avenue Courts, New Delhi.